

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.1615/2000

This the 26th day of September, 2002

Hon'ble Mr. V.K. Majotra, Member (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Sukhram Singh,
S/o late Shri Jagdamba Singh,
R/o Quarter No. C-1, Akashvani Colony,
Rapti Nagar (Phase-Ist),
Post: Arogya Mandir,
Gorakhpur (U.P.).

-Applicant

(None Present)

Versus

1. Union of India,
through the Secretary to the Govt of India,
Ministry of Information & Broadcasting,
Parsar Bharti Board, Shastri Bhawan,
New Delhi.
2. The Director General,
All India Radio/Parsar Bharti,
Akashvani Bhawan, Parliament Street,
New Delhi.
3. Smt. Archana Prasad,
Programme Executive,
All India Radio/Parsar Bharti,
Rampur (U.P.).
4. Shri D.P. Goswami,
Programme Executive,
All India Radio/Parsar Bharti,
Barmar (Rajasthan).

-Respondents

(By Advocate: Shri H.K. Gangwani, for official
respondents
Shri R.N. Singh, proxy for Shri R.V.
Sinha, for the private respondents)

ORDER (Oral)

Hon'ble Mr. Kuldip Singh, Member (J)

Applicant has filed this OA seeking following
reliefs:-

"a) That applicant's name be placed in
the seniority list of Transmission
Executives and in the All India
Eligibility list for promotion as
Programme Executive, at appropriate
position in order of his seniority from
the date of his appointment as
Transmission Executive.

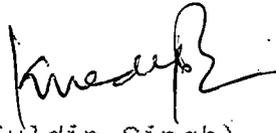


b) That applicant be promoted as Programme Executive immediately and such promotion be effective from the date official junior to him in all India seniority was promoted. He may be benefitted with all consequential benefits to which he was otherwise eligible but for his illegal supersession by his juniors".

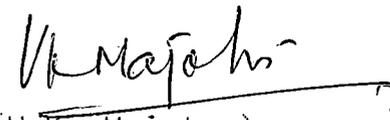
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2. The respondents in their counter affidavit particularly paragraph-4 has conceded that the matter regarding fixation of position of the applicant has since been examined in consultation with Ministry of Information & Broadcasting and they have decided that recruitment of the applicant is to be treated in the cadre of TRES and his name should appear in the seniority list of TRES (general category) and the same will appear in the seniority list of TRES, which is under preparation.

3. On the statement made on behalf of respondent No.1 in the counter affidavit, we allow the OA directing the respondents to ^{incorporate} ~~admit~~ applicant's name at appropriate place in the seniority list of Transmission Executive with all consequential benefits as expeditiously as possible and in any case not later than six months. No costs.



(Kuldip Singh)
Member (J)



(V.K. Majotra)
Member (A)

cc.